

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.707 of 2020

Ramesh Kumar Pandey Petitioner

Versus

Life Insurance Corporation of India & Ors.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Ajay Kumar Pathak, Advocate

For the Respondents : Mr. Sachin Kumar, Advocate

04/Dated: 08/07/2020

Heard, Mr. Ajay Kumar Pathak, learned counsel for the petitioner and Mr. Sachin Kumar, learned counsel for the respondent-L.I.C.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Respondents are directed to file counter-affidavit within four weeks.

Post the matter on 20.08.2020.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/